

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**  
**\*\*\*\*\***

**ORDER**

**No: 978**

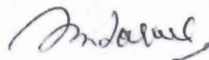
**Dated: 18.03.2013**

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:

1. Sh. Shakti Kumar Gupta, President, Divisional Consumer Protection Forum, Srinagar, is transferred and posted as Principal District & Sessions Judge, Kargil, vice Sh. Mohd. Ibrahim Wani.
2. Sh. Mohd. Ibrahim Wani, Principal District & Sessions Judge, Kargil, is transferred and posted as 1<sup>st</sup> Additional District & Sessions Judge, Baramulla, vice Sh. Kousar Ahmad Qureshi.
3. Sh. Kousar Ahmad Qureshi, 1<sup>st</sup> Addl. District & Sessions Judge, Baramulla, is transferred and posted Principal District & Sessions Judge, Kupwara, vice Sh. Shahzad Azeem.
4. Sh. Shahzad Azeem, Principal District & Sessions Judge, Kupwara, is transferred and posted as Principal District & Sessions Judge, Budgam, vice Sh. Rashid Ali Dar.
5. Sh. Rashid Ali Dar, Principal District & Sessions Judge, Budgam, is transferred and posted as Principal District & Sessions Judge, Baramulla, against available post.
6. Sh. Rajesh Kumar Abrol, Sub Judge, Leave Reserve Post, High Court Wing Jammu, is transferred and posted as Sub Judge, Uri, vice Sh. Mohd. Ashraf Bhat.
7. Sh. Mohd. Ashraf Bhat, Sub Judge, Uri, is transferred and posted as Sub Judge/CJM, Shopian, vice Sh. Mohd. Rafiq Chak.
8. Sh. Mohd. Rafiq Chak, Sub Judge, CJM, Shopian, is transferred and posted as Sub Judge/CJM, Ramban, vice Sh. Khalil Ahmad Choudhary.

9. Sh. Khalil Ahmad Choudhary, Sub Judge/CJM, Ramban, is transferred and posted as Sub Judge, Leave Reserve Post, High Court Wing Jammu, vice Sh. Rajesh Kumar Abrol. Sh. Khalil Ahmad Choudhary, shall look after the work of Coordinator, CPC.
10. Ms. Sudesh Sharma, Munsiff, Hiranagar and Ms. Preet Simran Kour, Munsiff, Majalta, shall swap their places of posting.

By Order



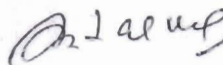
(Suresh Kumar Sharma)  
Registrar General

No: 14074-90/GS

Dated: 18.03.2013

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,  
.....for information of His Lordship.
3. Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Jammu,
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
6. All Principal District & Sessions Judges,
7. President, Divisional Consumer Protection Forum, Srinagar,
8. 1<sup>st</sup> Addl. District & Sessions Judge, Baramulla,
9. Sub Judge/CJM, Shopian/Ramban,
10. Sub Judge, Uri,
11. Sub Judge, LRP, High Court Wing Jammu,
12. Munsiff, Hiranagar/Majalta  
.....for information & necessary action.
13. Incharge NIC for uploading the same on website.
14. Office file



Registrar General